

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 183 of 2011 & I.A. No. 272 of 2011**

**Dated: 30<sup>th</sup> July, 2012**

**In the matter of:**

**Bhakra Beas Management Board      ....      Appellant (s)**

**Versus**

**C.E.R.C. & Ors.      ....      Respondent(s)**

Counsel for the Appellant (s) :      Ms. Swapna Seshadri

Counsel for the Respondent (s) :      Mr. Manu Seshadri for R-1.

**ORDER**

The court has not assembled today. As agreed by learned counsel for both the parties, the matter is fixed for **31.8.2012**

(Court Master)

pr